

Form 1**List of cases e-filed during the month of March 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
	Krishnagiri								
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 1

List of cases e-filed during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	36/2021	Bank of India, Pappanadu Branch Vs C.Nadimuthu	S.Saranya	7667656664	ssaranyababl1@gmail.com	02.03.2021	08.02.2021
	Prl. District Court	Thanjavur	38/2021	M/S.City Unian Bank Ltd. Thiruvarur Vs R.R.Kavitha	V.Saravanan	9159344684	-	02.03.2021	21.01.2021
	Prl. District Court	Thanjavur	39/2021	State Bank of India, Thanjavur Town Branch Vs A.Antony Alexander	S.Thenmozhi	9443972320	thenmozhisuresh399@gmail.com	05.03.2021	15.02.2021
	Prl. District Court	Thanjavur	47/2021	Bank of India, Pappanadu Branch Vs M.Ganesan	S.Saranya	7667656664	ssaranyababl1@gmail.com	19.03.2021	08.03.2021
	Prl. District Court	Thanjavur	52/2021	State Bank of India, Orathanadu Branch Vs M.R.Swaminathan and another	V.Sarathambal	9943025223	sharusaratha@gmail.com	30.03.2021	11.03.2021
	Prl. District Court	Thanjavur	53/2021	City Union Bank Ltd. Pattukkottai Branch Vs Pashmeekaran and 2 others	L.Vaithyanathan	9443272900	Vaithyanathan 60@gmail.com	30.03.2021	12.03.2021
	III Additional District Judge, Pattukkottai.	Thanjavur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL	NIL	NIL
26	Principal District Court, Tiruppur	Tiruppur	COS 06/2021	State Bank of India, Main branch Tiruppur Rep by its Assistant General Manager Vs 1. G.Chitra 2. A.Ganesan	V.Prasanna	98431-39393	NIL	10.03.2021	06.03.2021
	Principal District Court, Tiruppur	Tiruppur	COS 07/2021	State Bank of India, Main branch Tiruppur Rep by its Assistant General Manager Vs A.Ganesan	V.Prasanna	98431-39393	NIL	16.03.2021	11.03.2021

Form 1**List of cases e-filed during the month of March 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**MARCH 2021
SUBORDINATE COURTS**

Form 2

List of cases in which e-payment of Court fees was made during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 4/21	M/s. Times Chartering Pvt Ltd. Haryana, Represented by its Line Manager, Mr. Yogesh Ramesh Abhichandani ... Plaintiff -vs- M/s. Pink Rose Cargo Pvt Ltd, Chennai Represented by its Chairman & Managing Director & 6 Others Defendants	Mr. K.M. Anand Mr. Bijai Sundar (D1 and D2) Mr. Mukund Rao (D3 and D4)	9840844463 9444467848 9600085613	NIL
			COS 5/21	TVS Dynamic Global Freight Services Limited, Rep. by its Authorised Signatory Mr. D. K. Kumar ... Plaintiff -vs- Sri Sivasakthi Auto Ancillaries Madras Private Limited Represented by its Directors, Chennai and 3 others ... Defendants	V. Sankaranarayanan	7044099371	NIL
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of March 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL
7	Principal District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court,Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of March 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of March 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL

**MARCH 2021
SUBORDINATE COURTS**

Form 3

List of cases in which Electronic Service of Process has taken place during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 4/21	M/s. Times Chartering Pvt Ltd. Haryana, Represented by its Line Manager, Mr. Yogesh Ramesh Abhichandani ... Plaintiff -vs- M/s. Pink Rose Cargo Pvt Ltd, Chennai Represented by its Chairman & Managing Director & 6 Others Defendants	Mr. K.M. Anand Mr. Bijai Sundar (D1 and D2) Mr. Mukund Rao (D3 and D4)	9840844463 9444467848 9600085613	NIL
			COS 5/21	TVS Dynamic Global Freight Services Limited, Rep. by its Authorised Signatory Mr. D. K. Kumar ... Plaintiff -vs- Sri Sivasakthi Auto Ancillaries Madras Private Limited Represented by its Directors, Chennai and 3 others ... Defendants	V. Sankaranarayanan	7044099371	NIL
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of March 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of March 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of March 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL

**MARCH 2021
SUBORDINATE COURTS**

Form 4

List of total no. of cases randomly allocated during the month of March 2021

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	Principal Judge's Court is designated to deal with the cases under Commercial Original Suit	NIL	COS	NIL
3	Prl. District Court, CBE.	Coimbatore	Principal District & Sessions Court, Coimbatore	NIL	Original Suit	22
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	COS	5
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	Principal District Court, Dindigul	NIL	NIL	43
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month of March 2021

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	Principal District Court	1	OS	1 1
10	Principal District Court	Karur	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month of March 2021

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	Sub Court	Perambalur	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	Principal District Court, Salem.		COS	18
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	Principal District Court, Thoothukudi	1	OS	27
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	OS	18
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of March 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL

**MARCH 2021
SUBORDINATE COURTS**

Form 5

List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 7/20	Haja Mohideen -- Plaintiff -VS- S.V. Thangaraj -- Defendant	Mr. K. Harishankar (Plaintiff) Mr. V. Deenadayalan (Defendant)	13.10.2020	26.03.2021
	Principal Judge's Court	Chennai	COS 4/20	M/s. CLN Cinemas, Rep. by its Proprietor, Mr. Praveen Prasad, No.15/8, Dhanappa Mudalai Street, Madurai – 625 001. -- Plaintiff -VS- 1. M/s. JSK Film Corporation, Rep. by Authorized signatory, JSK. Satish Kumar 2. Qube Cinema Technologies, 42, Dr. Ranga Road, Bhaskarapuram, Mylapore, Chennai – 600 004. -- Defendant	M/s. V.P. Raman M.S. Seshadri	26.08.2020	18.03.2021
	Principal Judge's Court	Chennai	COS 8/20	M/s. Agrocrops Exim Limited, Rep. by its Sales Manager, Mr. A. Prabakaran, No.45, Armenian Street, SM Plaza, Room No.1, 1st Floor, Chennai – 600 001. --- Plaintiff -VS- M/s. Royal Sundaram General Insurance Co. Limited, Sundaram Towers, No.46, Whites Road, Royapettah, Chennai – 600 014. --- Defendant	S. Vasudevan (Plaintiff)	05.12.2020	24.03.2021
	Principal Judge's Court	Chennai	COS 1/20	1. M/s. Larsen & Toubro Ltd, Gujarat 2. United India Insurance Company Ltd, Mumbai Plaintiffs --VS-- NTC Logistics India (Pvt) Ltd, Chennai Defendant	M/s Ashok Rajaraman M/s. Andrew Vivek	04.12.2019	26.03.2021
	Principal Judge's Court	Chennai	COS 3/21	The CSB Bank Ltd, No.32, First Main Road, Olympic Colony, Padi, Chennai – 600 050 Rep by its Authorised Officer ----Plaintiff vs 1. M. Nedunchezian and 2 others. ---Defendant	K. Rajasekaran	12.02.2021	09.03.2021

Form 5

List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal Judge's Court	Chennai	COS 4/21	M/s. Times Chartering Pvt Ltd. Haryana, Represented by its Line Manager, Mr. Yogesh Ramesh Abhichandani ... Plaintiff -vs- M/s. Pink Rose Cargo Pvt Ltd, Chennai Represented by its Chairman & Managing Director & 6 Others Defendants	Mr. K.M. Anand Mr. Bijai Sundar (D1 and D2) Mr. Mukund Rao (D3 and D4)	08.03.2021	09.03.2021
	Principal Judge's Court	Chennai	COS 2/21	M/s. ATA Freight Line India Pvt. Ltd, Unit #4, 7th Floor, B Wing, Time Square, Marol Naka, Andheri (E) Mumbai, Maharashtra – 400 059 --- Plaintiff vs Mr. Lazer Lyras.J, Proprietor of Starship L & L Project Logistics, No.137/1, 2nd Floor, Velachery Road, Little Mount, Saidapet, Chennai – 600 015. --- Defendant	Mr. P. Giridharan	02.02.2021	24.03.2021
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2019	SPDS .Kumar vs D.Karthikeyan	P.Baskar	12.12.2019	15.03.2021, 22.03.2021, 30.03.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2020	Kumarasamy Industries vs M/S Ether Coating and Engineers pvt.Ltd and others	P.Baskar	22.01.2020	01.03.2021, 05.04.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 4/2020	S.P.D.S.Kumaresh vs Lakshmi	P.Baskar	02.11.2020	11.03.2021, 01.04.2021
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2021	Venkatesan S/o Kothendum Vs Kalyana sundaram S/o Kuppusamy	P.Baskar	05.01.2021	01.03.2021, 07.04.2021

Form 5

List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2021	Pappathi w/o Ramamoorthy and 3 others Vs N.G.P.Kalaiyaran S/o Pazhanivel	P.Baskar	16.02.2021	16.03.2021, 25.03.2021, 09.06.2021
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	AROP.No. 103/2018	Muthappa Goundar vs District Collector, Dindigul.	S.Harihara Ramachandiran	05.10.2018	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 111/2018	Shanthi Vs District Collector, Dindigul.	S.Harihara Ramachandiran	30.10.2018	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 129/2018	Mani and 2 others Vs District Collector, Dindigul.	M.Ramalingam	12.12.2018	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 136/2018	Arayammal Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 137/2018	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 138/2018	Shanmugavel Vs District Collector, Dindigul.	V.Arumugam	21.12.2018	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 99/2019	Palanichamy Vs District Collector, Dindigul.	V.Palanichamy	18.07.2019	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 109/2019	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 110/2019	Nachimuthu Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 46/2020	Thirumalaichamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 47/2020	Karuppusamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 48/2020	Murugesan Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 55/2020	Sabapathi Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	30.04.2021

Form 5

List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 56/2020	Selvaraj Vs District Collector, Dindigul.	P.Mahendiran	14.08.2020	30.04.2021
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 41/2021	Deepa Alankar Vs DRO, Madurai.	P.Pandiyarajan	17.02.2021	04.06.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.49/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	07.07.2015	17.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.50/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	16.02.2015	17.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.58/2018	Fathima Beevi Vs M/s Sura Leathers	S.Krishnakumar	09.03.2018	22.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.73/2018	Saleem Raja Vs M/s Sura Leathers	S.Krishnakumar	09.04.2018	26.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.247/2018	Hindu Nadar Uravin Murai & Others Vs The Commissioner Hindu Religious Charitable endowment, Chennai.	P.S.Nirmalkumar	20.12.2018	01.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.86/2020	M/s. Sivaraj Spinning Mills Pvt., Ltd., Vs M/s Sri Dhanalakshmi Enterprises	T.Manikandan	02.07.2020	27.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 131/2020	Canara Bank Batlagundu Branch Vs 1.Selvameena 2.Thangapandian	S.Krishnakumar	18.08.2020	01.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 139/2020	Canara Bank Batlagundu Branch Vs Muneeswarar Sirpi magaleer self help group	S.Krishnakumar	25.08.2020	07.06.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 153/2020	Canara Bank Dindigul Branch Vs 1.Shri Krishna General Stores 2.Kanagavalli	A.S.Ratha Krishnan	09.09.2020	07.06.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 156/2020	Canara Bank SME Branch Dindigul Vs 1.Chiristy 2.Jayarani	V.S.Gandhimathi Nathan	08.09.2020	07.06.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 159/2020	Canara Bank Batlagundu Branch Vs 1.Raman @ GopalaKrishnan 2.Ravi	S.Krishnakumar	08.09.2020	02.06.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.161/2020	Canara Bank, Nehruji Nagar Branch, Dindigul Vs Lourdhu Boss	V.S.Gandhimathi Nathan	08.09.2020	29.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.181/2020	Canara Bank, Batlagundu Branch Vs Pitchaimani @another	S.Krishnakumar	17.09.2020	22.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 196/2020	Canara Bank, Batlagundu Branch Vs Ashok Kumar and another	N.Arumugam	28.09.2020	19.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.197/2020	Canara Bank, Batlagundu Branch Vs Hithayathullah and another	S.Krishnakumar	28.09.2020	05.04.2021

Form 5

List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S.199/2020	Bank of India Vs M.Karthick Kumar	A.S.Radha Krishnan	01.10.2020	19.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.201/2020	Canara Bank Vs Selvam and another	S.Krishnakumar	01.10.2020	27.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.203/2020	Canara Bank Vs Vijaya	S.Krishnakumar	01.10.2020	26.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.205/2020	Canara Bank Vs Ramakrishnan and another	S.Krishnakumar	01.10.2020	19.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.206/2020	Canara Bank Vs Sathik Batcha and another	S.Krishnakumar	05.10.2020	29.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.207/2020	Canara Bank Vs Kumaresan and another	S.Krishnakumar	05.10.2020	22.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.208/2020	Canara Bank Vs Vaigai Magalir Self Help Group through its president Tmt.B.Thangam and another	S.Krishnakumar	05.10.2020	08.06.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.209/2020	Indian Bank Vs Rainbow Aangal self help group through its Animator T.Chandrasekar and another	V.S.Gandhi Mathinathan	05.10.2020	20.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.211/2020	Indian Overseas Bank Vs M/s.Amman Agri clinic represented through its proprietor I.Singadurai	D.C.Centhil	06.10.2020	27.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.214/2020	Canara Bank Vs Syed Abuthaheer and another	S.Krishnakumar	07.10.2020	06.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.217/2020	Canara Bank Vs Kavitha and another	S.Krishnakumar	07.10.2020	07.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.219/2020	Canara Bank Vs M/s.S.P.Grawals represented by its proprietor P.Ashokkumar and another	S.Krishnakumar	07.10.2020	07.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.221/2020	Canara Bank Vs E.Poonkothai and another	S.Krishnakumar	07.10.2020	07.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.222/2020	Canara Bank Vs Kavimalar Magalir Mandram Represented by its Animator R.Muthulakshmi and another	S.Krishnakumar	07.10.2020	21.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.225/2020	State Bank of Indian Vs N.Gobikrishnan	G.Ilampooranan	08.10.2020	20.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.227/2020	Canara Bank Vs Arockia Ananda Kulandaisamy	S.Krishnakumar	08.10.2020	20.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S.231/2020	Canara Bank Vs Sakthi Mariyamman Magalir Sangam through its President Jeyanthi and	S.Krishnakumar	13.10.2020	19.04.2021

Form 5

List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				another			
	Principal District Court, Dindigul.	Dindigul.	O.S.238/2020	Indian Overseas Bank Vs G,Ganesan and another	S.Krishnakumar	15.10.2020	21.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 247/2020	Canara Bank, Batlagundu Branch Vs Amaladevi @another	S.Krishnakumar	02.11.2020	29.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 248/2020	Canara Bank, Batlagundu Branch Vs Sakayaraj @another	S.Krishnakumar	02.11.2020	23.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 249/2020	Indian Overseas Bank, Dindigul Branch Vs Ramanathan @another	S.Krishnakumar	03.11.2020	09.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 251/2020	Canara Bank, Batlagundu Branch Vs Amutha	S.Krishnakumar	05.11.2020	16.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 256/2020	Union Bank, Meddupatti Branch Vs Ayyappan	A.S.Radha Krishnan	06.11.2020	19.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 259/2020	Canara Bank, Batlagundu Branch Vs Amutha	V.S.Gandhi Mathinathan	07.11.2020	26.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 277/2020	M/s.Malayaan integrated Builders, Partnership firm through its Partner A.M.Arumugam Vs Institute of Management Technology, Hyderabad through its President and others	N.Sivakumar	19.11.2020	05.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 286/2020	Canara Bank, Batlagundu Branch Vs Meenakshi Sripi Self Help Group	S.Krishnakumar	20.11.2020	22.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 292/2020	Canara Bank, Dindigul Branch Vs Selvi @another	D.C.Centhil	21.11.2020	08.06.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 293/2020	Union Bank, Meddupatti Branch Vs Varadharaj	A.S.Radha Krishnan	21.11.2020	06.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 296/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	07.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 297/2020	State Bank of India, Nilakottai Branch Vs Mariyappan	G.Ilampooranan	23.11.2020	08.06.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 298/2020	State Bank of India, Nilakottai Branch Vs Saravanan	G.Ilampooranan	23.11.2020	08.06.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 301/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeen and others	S.Krishnakumar	23.11.2020	08.04.2021

Form 5

List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court, Dindigul.	Dindigul.	O.S 300/2020	Canara Bank, Batlagundu Branch Vs M/s Anitha Textiles through its Proprietor Ramesh, Ahamed Tajeeen and others	S.Krishnakumar	23.11.2020	08.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 328/2020	Canara Bank Main Branch Vs Karthikeyan	G.Ilampooranan	14.12.2020	21.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 329/2020	Canara Bank Main Branch Vs Murugesan	G.Ilampooranan	14.12.2020	16.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 337/2020	Canara Bank Batlagundu Branch Vs Niraimathi Magalir Mandram through its President Selvi and another	S.Krishnakumar	16.12.2020	22.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 338/2020	Canara Bank Batlagundu Branch Vs Sigaram Magalir Mandram through its President Palaniyammali and another	S.Krishnakumar	16.12.2020	22.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 347/2020	Canara Bank Sendurai Branch Vs Sankaran and another	V.S.Gandhi Mathinathan	22.12.2020	19.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 351/2020	Canara Bank Sendurai Branch Vs Karthikeyan and another	V.S.Gandhi Mathinathan	23.12.2020	19.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 12/2021	Canara Bank K.Keeranur Branch Vs Murugesan and another	A.Devendran	07.01.2021	21.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 25/2021	Canara Bank Kottanatham Branch Vs Periyasamy	S.Krishnakumar	11.01.2021	06.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 57/2021	Vagai Leather Corporation representative through Managing Partner Mani. Vs Mahamadhu Ebragim @ Bullet Ebragim	N.T.R.Vijay Kumar	05.02.2021	21.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S 71/2021	UCO Bank, Dindigul Branch Vs Asaraf Ali and another	S.M.Loganathan	24.02.2021	28.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 100/2021	Canara Bank Batlagundu Branch Vs Deivanayaki and another	S.Krishnakumar	26.03.2021	26.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 101/2021	Canara Bank Batlagundu Branch Vs Asanullah	S.Krishnakumar	26.03.2021	26.04.2021
	Principal District Court, Dindigul.	Dindigul.	O.S. 103/2021	Canara Bank Batlagundu Branch Vs Akbar and another	S.Krishnakumar	26.03.2021	27.04.2021
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	03/2018	Alaska Export USA Inc., Illinois, United State of America, rep. by its Vice President, Dr.Veerasikku Bommasamy, Illinois. .. Plaintiff Vs "1. M/s. Alaska Exports, rep. by its Managing partner, Karur. 2. J.M.Ramalingam 3. S.Thirunavakarasu .. Defendants"	N.Thirumoorthy/E.K.Kumaresan	10.10.2018	15.03.2021 22.02.2021
	Principal District Court	Karur	01/2019	M/s. Master Linens INC., a partnership firm, represented by Manager cum Power of Attorney M.Kumaravel .. Plaintiff Vs M/s. SANECO SAS., a Limited Liability Company by shares, incorporated under the laws of France, rep by its General Director, Mr.Benoit Dalle and President Ms.Alix Pollet .. Defendant	K.Suresh/N.Kumaresan	27.04.2019	24.03.2021
	Principal District Court	Karur	01/2020	Thirunavukarasu Proprietor M/s. Best Blue metals, Aravakurichi ... Plaintiff Vs "Ponnusamy, Proprietor M/s. MSP Readymix Concrete, Namakkal. ... Defendant"	K.Ramesh/A.Prabakaran	22.01.2020	01.03.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Court	Karur	02/2020	M/s. Shobika Impex Private Ltd., Karur rep. by its Managing Director M.Sivasamy .. Plaintiff Vs "1. M/s. Real Relief Health Aps, rep. by its Director, Esbjergvej, 6000 Kolding, Denmark. 2. M/s. Sun Pack Company Limited, rep by its General Manager, Changzhou, Jiangsu, China. .. Defendants"	R.Anbaiya	25.06.2020	23.03.2021 30.03.2021
	Principal District Court	Karur	03/2020	M/s. Pon Vinayaga Blue Metals, rep. by its partner Ponnusamy, S/o Subbarayan, having business office at S.F. No. 434/4, Karudaiyampalayam Village and post, Aravakurichi Taluk, Karur District. Plaintiff Vs Ponnusamy S/o. Marappa Gounder, Proprietor of M/s. MSP Readymix Concrete, No. 85-J, MSP Building Salem Road, Namakkal.Defendant	K.Ramesh	26.11.2020	05.03.2021 29.03.2021 31.03.2021
11	Principal District Court, Krishnagiri	Krishnagiri	SFCOP 111/2011	M/s. Tamil Nadu Industrial Investment Corporation Ltd. Dharmapuri. /VS/ 1. M/s. Lakshmi Bakeries, 2. Thiru. G. Argunan, Krishnagiri. 3. Tmt. A. Tamilarasi, Krishnagiri. 4. Secretary Krishnagiri Co-op Housing Society, Co-operative colony, Krishnagiri	Tr. A. R. Chakrapani Vs. Nil	19.11.2011	07.04.2021
	Principal District Court, Krishnagiri	Krishnagiri	O.S. 60/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. M/s. Boys Xerox, Krishnagiri. 2. K. Suresh.	Tr. K. Velayudam Vs. Nil	24.02.2020	20.04.2021
	Principal District Court, Krishnagiri	Krishnagiri	O.S. 62/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. K. Santhi 2. N. Jayapal Krishnagiri	Tr. K. Velayudam Vs. Nil	24.02.2020	28.04.2021
	Additional District Court, Krishnagiri	Krishnagiri	O.S. 65/2020	Bank of Baroda, Krishnagiri Branch	Tr. K. Velayudam	24.02.2020	06.04.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				/Vs/ 1. M/S. Boys Stickers & Arts, Rep. By its prop. K. Suresh 2. K. Suresh 3. P. Suresh Kumar Periyaswamy	Vs. Nil		
	Additional District Court, Hosur	Krishnagiri	O.S.No. 40/2014	M/s.Rathna Packaging India (P) Ltd, Rep.by S.Arumugam //vs// M/S.Rajaram Flour Mill (P) Ltd, rep.by M.D. G.Balasubramaniam	Mr.M.Rajendran /Vs/ Mr.K.Nanjegowdu	16.04.2014	15.04.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No 07/2017	M/s.Harita Seating Systems Ltd, Belagondapalli, Hosur Rep.by Senion Executive Mr.Nagina Singh //VS/ / M/s.Jaico Automobile Engineering Co.Pvt, Ltd, rep.by M.D., Mr.Bupinder Singh Chandha, Bangalore and 4 others	Mr.N.S.Vidhya Baskar /VS/ Mr.K.N.Chakradhar	27.01.2017	08.04.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 56/2017	M/s.Global Actives Pvt., Ltd., Rep.by its Chief financial officer M.S.Chandra Narayana now Rep.by Director Mr.Satish Hebbar // Vs // 1.M/s.Techpro Systems Ltd, Chennai, Rep.by its Managing Director 2. M/s.NTPC Ltd, New Delhi Pakri Barwadhih Coal Mining Project, Jharkhand Rep.by it Managing Director 3. M/s. NTPC Ltd, (A Govt.of India Enterprise), Coal mining projects, Hazaribag duly rep.by its Agm, Mr.Gautam Sen	Tr.P.Vijayaragavan Vs. Nil	12.04.2017	08.04.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 117/2017	1. M/s.TVS Motor Compay Ltd, Haritha, Hosur rep.by power of attorney agent M/s United India Insurance Co., Ltd, rep.by Senior	Mr.M.Jayakumar /VS/	10.11.2017	22.04.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Divisional Manager Hosur 2. M/s.United India Insurance Co., Ltd, Divisional Office, Hosur Rep.by Senior Divisional Manager. //Vs// M/s Khaitan Logistics Pvt, Ltd, A-37, RIICO, Industrial Area, Kukas, NH-8, Jaipur	Mrs.T.Aabeetha		
	Additional District Court, Hosur	Krishnagiri	O.S.No. 65/2018	Express Service Stations, Rep.by its Working Partner M.Suresh //Vs// Viswas concrete products Private Limited Rep. Its Managing Director.B.R.Vishwas And Other	Mr.K.Krishna /Vs/ Sri.ArunBhat	17.05.2018	15.06.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 133/2018	Bio Safe Solutions, Hosur rep.by its Prop. P.Srinivasan /VS/ M/S.Faively Transport Rail Technologies Indian Limited, Hosur Rep.by its General Manager	Mr.S.Raja Mahendra /Vs/ Mr.T.Vijay	04.09.2018	09.06.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 167/2018	M/s Endeka Ceramics Pvt Ltd., Rep.by Acconts Manager Mr.Shenbaga vinayagam //VS// M/s. Umbeto Ceramics International Pvt, Ltd., Mr.Vinay Kumbhat (Chief financial Officer)	Mr.S.Balaji /VS/ Mr.E.Arunan	22.10.2018	23.04.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 175/2018	Canara Bank, SME Hosur Branch, Rep.by its Senior Manager //VS// 1. Sri Balaji Printers, Rep.by its Prop. J.P.Santhosh, 2.Mr.J.P.Santhosh, Prop.of Sri Balaji Printers	Mr.K.Velayudham, /VS/ Mr.A.Sathiya Narayanan	08.11.2018	16.04.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 194/2018	R.Subramani	Mr.P.Karthekeyan	01.12.2018	08.04.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				//VS// 1. N.Venkatasamy, 2. V.Venkatesh, 3. V.Vinay	/Vs/ Mr.M.S.Tamilnathan		
	Additional District Court, Hosur	Krishnagiri	O.S.No. 196/2018	M/s Venkraft Paper Mills Pvt. Ltd., Rep.by Its SPA, Praksh //VS// 1. Hemarani, 2. Minor. Roopashri, 3. Minor Chethan Minor Rep.by N.F Mother D1 Hemarani	Mr.C.Karthick /VS/ Mrs.Shobha	03.12.2018	23.04.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 109/2019	State Bank of India, Tank Street Branch, Hosur Rep.by Its Manager //VS// 1. M/s.Vinayaka Business Co.op rep.by its prop.Akila, 2. Mrs.Akila	Mr.S.Raj Vivekanand /VS/ Nil	07.06.2019	21.06.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 113/2019	State Bank of India, Tank Street Branch, Hsour rep.by Its Branch Manager //VS// 1. M/s.Vinayaka concrete Products, rep.by its Prop. S.Aditya 2. S.Aditya	Mr.S.Raj Vivekanand /VS/ Nil	10.06.2019	22.04.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No 135/2019	M/s.Copral Insulated Conductors (P) Ltd, rep.by it Manager Thiru.N.Arumugam //VS// 1. Stanislaus Prabhakaran, 2. Suzan Zenitha 3. M/s.Annai Auto Accessories.	Mrs.T.Aabeetha /VS/ J.K.Jayaseelan	19.06.2019	02.06.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Additional District Court, Hosur	Krishnagiri	O.S.No. 173/2019	M/s.Poornimkumar, Concrete Product, Rep.by its Prop. Meenakshi / /VS// 1. M/s. AB Rock Products Rep.by its prartners Anitha Nandha Kumar and Baghya Kumar, 2. Anitha Nandha Kumar, 3. Baghya Kumar	Mrs.R.Kokila /VS/ Mr.M.S. Tamilnathan	06.08.2019	09.06.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 183/2019	M/s.MAA Silk Ltd, Gawhati, Rep.by its Managing Director, Sailendra Kumar Bajoria, //VS// M/s S.K.Signature, Mumbai, Rep.by its Partner, Sagar Khanna	Mr.G.T.Karunagaran /VS/ Mr.P.Jayaseelan	26.08.2019	22.04.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 185/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao //VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Mr.D.Jayapraksh /VS/ Nil	27.08.2019	28.04.2021
	Additional District Court, Hosur	Krishnagiri	O.S.No. 187/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao (Divisional Manager Finance) //VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Mr.D.Jayapraksh /VS/ Exparte	07.09.2019	08.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No 222/2019	M/s.Neocol represented by its partner A.M.Sarathkumar, //Vs.// Nadesan S/o. Sampath Mooranapalli	V.V.Venkateshan //Vs.// D.Thirunaukarasu	26.09.2019	07.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No 228/2019	State bank of Inida, Represented by it manager RASMECC its SARC stressed asset resolution	Tr.S.Rajvivekanand	30.09.2019	22.04.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				center Sri vari building sipcot hosur //Vs.// 1.M/s. Priasana Thimmarayasamy 2.G.Ramareddy 3.Anusuya	//Vs.// M.Venkataramareddy		
	Additional District Court, Hosur	Krishnagiri	OS.No 230/2019	M/s. Sri Vinayaga Engineering Represented by Proprietor M.Govindaraj S/o. Muniyappan Sipcot hosur //Vs.// 1. M.S. Rasandik auto components pvt.ltd by its M.D.Rajivu kapoor, 2.Gowtham Bhattacharya, New delhi 3. Krishnan Unit -2 Head Nanjagud, Mysore	R.Parathasarathi //Vs.// N.S.Vidhaya baskar	03.10.2019	06.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 237/2019	M/s.Ahya EXIM Rep. by its sole Propretior Kalivani //Vs.// 1.M/s.Sri Saravana Electronics Rep. by its Propretior Madhiyan 2.M/s. Sri Saravana TV Home Rep by its Propretior Palaniyammal	Tr.K.Baskar //Vs.// T.Shankar	17.10.2019	22.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 241/2019	Bank of Baroda, Branch at Hosur by its Senior Manager, Mrs. Anitha, Hosur //Vs.// Alcot wires Rep. by its Propriteor 1.P.Velmurgan 2.P.Velmurugan S/o. Pichaimuth, Hosur	Tr.K.Velayutham //Vs.// A.Sathiyarayanan	22.10.2019	15.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 295/2019	State Bank of Inida, Mookanandapalli Branch by its Manager (SARC) Sipcot Hosur //Vs.// Body Solid fitness center Gym, Rep. by it Proprietor 1.Siva basavaraj	Mr.S.Raj Vivekanand /VS/ Nil	12.12.2019	29.04.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				2.Siva Basavaraj S/o. Basavaraj, Arasanatty			
	Additional District Court, Hosur	Krishnagiri	OS.No. 300/2019	Bank of Baroda its by Properitor Mr.arun Kumar S/o. Narayana //Vs.// M/s.Vimose Technologies Rep.by its Prop. S.Sreevidhya having business ARRS Silk, Hosur	Tr. K. Velayudam Vs. Nil	19.12.2019	10.06.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 16/2020	Syndicate Bank having it branch office sipcopt Phase-II by its branch manager Ravi //Vs.// MYCAB, Rep. by its Proprietor 1.Balraj, Railway station Hosur 2.Balraj, S/o. Jayaraman, Periyar Nager Eas, Hosur	Tr. K. Velayudam Vs. Nil	27.01.2020	16.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 17/2020	Syndicate Bank having it branch office Sipcot Phase-II by its Branch Manager Ravi //Vs.// L. Perumal, S/o. Lashmanan, Santhi Nagar, Hosur	Tr. K. Velayudam Vs. Nil	27.01.2020	02.06.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 19/2020	Corporation Bank by its branch at Yesodha Mahal, Hosur by its Chief Manager G.K.Murugan //Vs.// 1. Samana @ Munusamy, S/o. Munusamy @ Buddappa 2. Nandhish S/o. Samana @ Munusamy 3.S.Munjula D/o. Samana @ Munusamy, W/o. Suresh 4.Chowdeshwari, D/o. Samana @ munusamy 5.Shilpa D/o. Samana @ Munusamy 6. Jagadesh S/o. Samana @ Munusamy 7.Minor.Eswari, D/o. Samana @ Munusamy	Tr. K. Velayudam Vs. Nil	29.01.2020	15.06.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 64/2020	Bank of Baroda having its Head Office Rep. by its chief Manager Mr.Anit Kumar singh	Tr. K. Velayudam	24.02.2020	22.04.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				S/o.Late.Chandstaka prasad singh R.K.G op. Traffic polic station Bangalore, Bypass road hosur. //Vs.// M/S.Balaji silks Turisting works, by it Proprietor 1.Mrs.Kalavathi, 2.Mrs.Kalavathi W/o.Ragupathi, Therpetti road, Denkanikottai, Krishnagiri	Vs. Nil		
	Additional District Court, Hosur	Krishnagiri	OS.No 68/2020	M/S. Swathi Alloy Steels Rep. by its Managing Partner Mr. Lokesh Sagtani //Vs.// Mr. R.Manjunath, S/o. Ramesh, Sipcot Housing colony, Hosur	Tr.K.Ananada Kumar Vs. Nil	25.02.2020	22.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 71/2020	Syndicate Bank having its Branch Office at sipcot Phase-II Mr.Ravi S/o. Thammaiah //Vs.// 1.M/s.sudhakar Enterperiser, by its Proprietor T.Sudhakar, Ganapathi Nagar, Hosur 2.T.Sudhakar S/o.Thiyagarajan, Meenachi nagar, Chithanapalli, Hosur	Tr. K. Velayudam Vs. Nil	27.02.2020	22.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 72/2020	Syndicate Bank having its Branch Office at Sipcot Phase-II, Branch Hosur, Rep.by its Branch Manager M.Ravi, S/o.Thammaiah //Vs.// 1.M/s. ASM Travels Rep. by it Proprietor V.Madesh 2.V.Madesh, S/o.Venkatesh Thorapalli Agraharam vill, Hosur	Tr. K. Velayudam Vs. Nil	27.02.2020	22.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 73/2020	Synadicate Bank having its branch office at Sipcot Phase-II, Rep. by its Branch Manager, Mr.Ravi, S/o. Thimmaiah //Vs.//	Tr. K. Velayudam Vs. Nil	27.02.2020	16.04.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				1.M/s.Revathi Travels Rep. by it Proprietor B.Anusuya Bai, Bedrapalli, Sipcot Post, Hosur. 2.B.Anusuya Bai, W/o. Balaji Sigh, Bedarapalli, Zuzuwadi, Hosur.			
	Additional District Court, Hosur	Krishnagiri	OS.No. 91/2020	M/s.GLOBAL CALCIUM Pvt. Ltd., Rep. by its Deputy General Manager, S.R.Muni Rao S/o. Late.Rama Rao,Sipcot Industrial company, Hosur //Vs.// 1.M/s.ALMAS Technologies Pvt.Ltd Rep. by its Proprietor Mr.Sudan singh. 2.Mr.Sudan Singh, M/s.ACMAS Technologies Pvt.Ltd, having its registered office at kundli, Sonepet, Hariyana.	Mt.T.Shankar Vs. Nil	09.03.2020	15.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 94/2020	M/s. Barger paists India ltd represented by its Authroised Mr.T.Srinivasan having Sipcot, Hosur. //Vs.// M/s. SHREE Automaticity Industries C/o. Abishak Industriect by its Proprietor M.RajaGowandr Mohanraj, Sipcot Hosur.	Tr.K.Ananda Kumar Vs. Nil	10.03.2020	24.06.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 102/2020	Andhra Bank having its branch office at Housr Represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David, //Vs.// 1.M/s.M.R.Automobiles, Res.by its Prop.R.Prabhakar 2.R.Prabhakar,S/o.Ramakrishnappa, Prop. Of M/s.M.R.Automobiles Nothikuppam, Hosur	Tr. K. Velayudam Vs. Nil	24.03.2020	21.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 103/2020	Andhra Bank having its branch Office at Hosur represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David //Vs.// 1.M/s.Sri Manjunatha Hardware & Paints, Rep.by	Tr. K. Velayudam Vs. Nil	24.03.2020	10.06.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				its Prop.K.Manjunatha, Bagalur Road, Hosur 2.K.Manjunatha, S/o.Kemparao, Prop.of M/s.Sri Manjunatha Hardware & Paints, Kumbalam, Krishnagiri dt.			
	Additional District Court, Hosur	Krishnagiri	OS.No 110/2020	Hosur COIR Foams Pvt. Ltd. Rep. by its Manager (Account and finance) Mr.M.V.R.K.Kishore S/o. M.V.Jaganmohan Rao, Sipcot industrial East, Hosur. //Vs.// Mrs.Ankita Mishra Proprietor M/s.Gayathiri Emporium, Narayana Street, Leelamahal road, Vishakapatnam.	Tr.M.S.Tamil Nathan Vs. Nil	06.06.2020	23.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 111/2020	Bank of India, having its head Office Res. by its consituent Attorney Mr.T.Sivakumar, S/o. Thandavan at M.M.Reddy complex old Bangalore road, Hosur. //Vs.// 1.M/s.Easik Kumaran Auto Pats, Rep. by its Proprietor S.Jansi Rani Rajeshwari layout, Sipcot, Hosur. 2.S.Jansi Rani W/o. Rathinam Bharathi Nagar, Mookandapalli, Hosur	Tr. K. Velayudam Vs. Nil	06.06.2020	28.04.2021
	Additional District Court, Hosur	Krishnagiri	OS.No. 112/2020	Andhra Bank Having its Branch Office at Hosur. Rep. by its Branch Managaer Mr.G.Adhishek S/o. Prabhakar David //Vs.// Mr.H.Mahaboob Khan, So. Hassan khan, Thorrapalli vill. Penandapalli post, Hosur. 2.M.Govinda Reddy Alasapalli vill. Hosur	Tr. K. Velayudam Vs. Nil	06.06.2020	11.06.2021
	Additional District Court, Hosur	Krishnagiri	Os.No 114/2020	Bank of India Having its head Office at Mumbai, Rep. by its Mr.T.Sivakumar S/o. S.Thandvan, MM Reddy complex old Bangalore road, Hosur. //Vs.//	Tr. K. Velayudam Vs. Nil	06.06.2020	11.06.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				1.M/s.Ganesh Engineering Rep. by it Prop. U.Muthu Kumar Office at Kamaraj Nagar, Sipcot, Hosur. 2.U.Muthu Kumar S/o. Uthandyapillai, Kudiyana street, Muthal kattalai, Pandurangapuram, Kumbakonam			
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	COS/2/2020	Vishnu Sudha Textiles Rep by its Sole Properties TSudha Rep by her Power Agent VRajagopalan Vs M/sKMS and Company Rep by its Proprietor KBabu	Dakshinamoorthy.L(P),	05-06-2018	07-04-2021
	The Principal District Judge	Namakkal	COS/3/2020	SSV Feeds rep by its Managing Partner Vs Mani Poultry Farm rep by its Proprietor SMMani and another	Raghu.T.V(P),	19-06-2018	08-04-2021
	The Principal District Judge	Namakkal	COS/5/2020	Harin Feeds by its Manager MSenthilkumar Vs Paramasivam Poultry Farm by its Manager Paramasivam	Shanmugam.K(P), Yoganathan.S(R),	21-08-2018	26-04-2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/6/2020	PePe Feeds by its Managing Partner PTamilarasan Vs Perianna gounder and 8 others	Shanmugam.K(P),	18-12-2018	07-04-2021
	The Principal District Judge	Namakkal	COS/7/2020	NPA Foods and feeds by rep Patner of Velusamy Vs Maruthappan	Rajasekaran.T(P),	19-12-2018	01-04-2021
	The Principal District Judge	Namakkal	COS/10/2020	Senthamil Finance by its Managing partner Vs Valarmathi and 2 others	Balakrishnan.R(P), Chinnusamy.R(R),	18-01-2019	26-04-2021
	The Principal District Judge	Namakkal	COS/11/2020	RDomnic Xavier Vs Fues Gupta M/sInnovittil church	Raju.L(P),	18-01-2019	26-04-2021
	The Principal District Judge	Namakkal	COS/12/2020	Mahindra Feeds and Foods by its partner Palanisamy Vs Selvaraj	Shanmugam.K(P),	02-03-2019	08-04-2021
	The Principal District Judge	Namakkal	COS/15/2020	Saranya Spinning Mills Pvt Ltd rep by Technical Director Ashokkumar Vs Om sakthi Textiles rep by Properitor Arthanarisamy	Shanmugam.K(P), Arthanari.K(R),	21-03-2019	14-06-2021
	The Principal District Judge	Namakkal	COS/16/2020	Sri Kumaran Finance by Managing Director MGanesan Vs Sasikala and 2 others	Murugesan.J.K(P),	04-04-2019	27-04-2021
	The Principal District Judge	Namakkal	COS/17/2020	Sree amman Finance Rep by its Managing partner RGanesan Vs Kumaresan	Palanisamy. T.M.(P), Ravi.M(R),	25-04-2019	19-04-2021
	The Principal District Judge	Namakkal	COS/20/2020	Sri Lakshmi Finance by its Partner PKrishnamoorthi Vs PELango and another	Krishnamoorthy.T.V(P),	30-04-2019	05-04-2021
	The Principal District Judge	Namakkal	COS/23/2020	Syndicate bank Pallipalayam Branch Vs JKavinkumar	Shanmugham.S.A(P),	19-08-2019	26-04-2021
	The Principal District Judge	Namakkal	COS/24/2020	Indian over seas bank Vs KRKala	Shanmugham.S.A(P), Udhaya kumar.K(R),	19-08-2019	05-04-2021
	The Principal District Judge	Namakkal	COS/25/2020	Mahendira feeds and foods by its Managing Partner Palanisamy Vs MuthuKumar	Shanmugam.K(P),	19-08-2019	28-04-2021
	The Principal District Judge	Namakkal	COS/27/2020	NPA Foods and Feeds by its Managing Partner Velusamy Vs Kandasamy	Shanmugam.K(P), Johnedwin.F(R),	21-08-2019	08-04-2021
	The Principal District Judge	Namakkal	COS/28/2020	Syndicate bank NPudupatti Branch Rep by its Branch Manager Vs Pillaiyaraj and another	Anbazhagan.P(P),	10-09-2019	06-04-2021
	The Principal District Judge	Namakkal	COS/29/2020	Syndicate bank NPudupatti Brach REp by its Branch Manager Vs VMMadhuranthagai and another	Anbazhagan.P(P),	10-09-2019	11-06-2021
	The Principal District Judge	Namakkal	COS/30/2020	RDinesh Vs Gautham Kanunga	Arthanari.K(P),	04-10-2019	10-06-2021
	The Principal District	Namakkal	COS/34/2020	Mahendira Feeds and Foods by its Managing	Shanmugam.K(P),	02-01-2020	19-04-2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Judge			Director Palanisamy Vs Nallaiyan			
	The Principal District Judge	Namakkal	COS/35/2020	M/S Palls Association by Owner Radhakrishnan Vs KMS Poultry Parm rep by its Latha @ Krishnalatha	SureshKumar.P(P),	03-01-2020	14-06-2021
	The Principal District Judge	Namakkal	COS/36/2020	Harin Feeds by its Owner MSenthilkumar Vs Chinnusamy	Shanmugam.K(P), Tamilselvan.R(R),	07-01-2020	19-04-2021
	The Principal District Judge	Namakkal	COS/37/2020	Harin Feeds by its owner MSenthilkumar Vs Sengottuvel	Shanmugam.K(P), Kannan.C(R),	07-01-2020	19-04-2021
	The Principal District Judge	Namakkal	COS/38/2020	Selvaraj Vs United India Insurance company Ltd by its branch manager	Shanmugam.K(P),	07-01-2020	07-04-2021
	The Principal District Judge	Namakkal	COS/39/2020	Subramani Vs RSR Feeds by its Managing Partner Duraisamy and 5 others	Shanmugam.K(P),	08-01-2020	06-04-2021
	The Principal District Judge	Namakkal	COS/40/2020	M/sVictory Spinning Private Ltd by its Director TBalachandran Vs M/sRitham Fibrarics and another	Paraneedharan.C(P), Palanisamy. K.K(R),	21-01-2020	26-04-2021
	The Principal District Judge	Namakkal	COS/41/2020	M/sVadivel Textiles rep by its Prop PVadivel Vs M/sSri Vaari Fabrics rep by its prop SSelvan	Gunasekaran.P.M(P),	29-01-2020	19-04-2021
	The Principal District Judge	Namakkal	COS/42/2020	Canara Bank Namakkal Branch by its Manager Vs KalaivaniK	Vinoth.S(P),	30-01-2020	08-04-2021
	The Principal District Judge	Namakkal	COS/43/2020	M/sGlobalvet Enterprises by its Owner RGeetharanjani Vs KMS Poultry Farm Latha @ Krishnalatha	Suresh Kumar.P(P),	05-02-2020	16-04-2021
	The Principal District Judge	Namakkal	COS/44/2020	Sri Sivaganga Capitals by its Managing Partner KGanesan Vs BVijayasarithi and 2 others	Chinnusamy.R(P),	12-03-2020	28-06-2021
	The Principal District Judge	Namakkal	COS/45/2020	Sri Aruljothi murugan Fianance by its Managing Partner KMuthusamy Vs SMuthukumaran	Chinnusamy.R(P),	12-03-2020	05-04-2021
	The Principal District Judge	Namakkal	COS/47/2020	Vijaya Bank (Bank of Baradoa) Rasipuram rep by its Branch Manager Vs VTex rep by its proprieter Jayakumar and 2 others	Satthivel.A(P),	11-06-2020	05-04-2021
	The Principal District Judge	Namakkal	COS/48/2020	Dhanlaxmi Bank ltd Vs Arun and another	Anbazhagan.P(P),	17-06-2020	24.06.2021
	The Principal District Judge	Namakkal	COS/49/2020	Mahendran Feeds Foods by its managing director Palanisamy Power Egent Mohan Vs Poongodi	Shanmugam.K(P),	29-06-2020	19-04-2021
	The Principal District Judge	Namakkal	COS/50/2020	Hain Feeds by its Owner MSenthilkumar by power Agent PSellamuthu Vs Rajagopal	Shanmugam.K(P),	07-07-2020	26-04-2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/51/2020	M/sLogical Agri Business India Private Limited rep by its Managing Director Vs M/sSri Lakshmi Narasimha Poultry Farm Pvt ltdrep by its Managing Director MrKalidindi and 4 othe	Shanmugam.K(P),	29-07-2020	09-04-2021
	The Principal District Judge	Namakkal	COS/53/2020	Mahendran feeds and foods by rep partner palanisamy by rep agent MMohan Vs Senthikumar	Shanmugam.K(P), Vinoth.S(R),	19-08-2020	07-04-2021
	The Principal District Judge	Namakkal	COS/54/2020	Subashree Feeds by its Owner Umamaheswari Vs Palanivel	Shanmugam.K(P),	21-08-2020	07-04-2021
	The Principal District Judge	Namakkal	COS/56/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by power agent Tamilselvan Vs Kannan	Shanmugam.K(P),	16-10-2020	08-04-2021
	The Principal District Judge	Namakkal	COS/57/2020	Muthu poultry Agency by rep Managing partner thiyagarajan power Egent Tamilselvan Vs Subramani	Shanmugam.K(P),	16-10-2020	07-04-2021
	The Principal District Judge	Namakkal	COS/58/2020	Hari Feeds by its Owner M.Senthilkumar Vs R.V.S.Poultry Farm by owner Velappan	Shanmugam.K(P), Raghu.T.V(R),	08-10-2020	08-04-2021
	The Principal District Judge	Namakkal	COS/59/2020	Harin Feeds by Manager M.Senthilkumar Vs Krishnaveni Poultry Farm by its Manager Periasamy	Shanmugam.K(P), Krishnan.P(R),	30-09-2020	08-04-2021
	The Principal District Judge	Namakkal	COS 60/2020	Mahindra Feeds and Foods By its Managing Partner Palanisamy by Power Agent	K.Shanmugam	30-11-2020	05-04-2021
	The Principal District Judge	Namakkal	COS 61/2020	Harin Feeds by its Manager M.Senthilkumar Vs K.B.S.Poultry Farm by its Manager Poopathi	K.Shanmugam	30-11-2020	20-04-2021
	The Principal District Judge	Namakkal	COS 62/2020	Harin Feeds by its owner M.Senthilkukmar Vs Thulasi Poultry Farm by its owner Arul	K.Shanmugam	30-11-2020	05-04-2021
	The Principal District Judge	Namakkal	COS 63/2020	Harin Feeds by its Owner M.Senthilkumar Vs Jeyavel	K.Shanmugam	30-11-2020	26-04-2021
	The Principal District Judge	Namakkal	COS 64/2020	Dhanabaagayam Spinners Private Ltd,Rep by its M.Dhanasekar Vs Leelavathi Textile Traders rep by ists proprietor Sukumar	K.Shanmugam	30-11-2020	01-04-2021
	The Principal District Judge	Namakkal	COS 65/2020	Harin feeds by its OwnerMSenthilkumar power Egent PSellamuthu Vs Jayaraman	Shanmugam.K(P),	05-12-2020	30-04-2021
	The Principal District Judge	Namakkal	COS 66/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan Power Agent Tamilselvan Vs Shanmugavadivu	Shanmugam.K(P),	09-12-2020	23-06-2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS 67/2020	M/sHMTextiles Private Ltd rep by its Director MrKishore MSethia Vs M/sJaihind Spinning Mills Ltd rep by its Director PMRamakrishnan and another	Ramasamy.R(P),	14-12-2020	28-04-2021
	The Principal District Judge	Namakkal	COS 68/2020	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by Power Agent Thamilselvan Vs Palanisamy	Shanmugam.K(P),	17-12-2020	28-04-2021
	The Principal District Judge	Namakkal	COS 1/2021	Royal Pipes and Tubes,Tiruchengode Through its proprietor S.Subramaniam Vs N.Velusamy	P.M.Gunasekaran	03-02-2021	30-06-2021
	The Principal District Judge	Namakkal	COS 2/2021	Subashri Feeds by its Owner Umamaheshwari by power Agent Yuvaraj and another Vs Sakthivel	K.Shanmugam	16-02-2021	05-04-2021
	The Principal District Judge	Namakkal	COS 3/2021	Subashree Feeds by its Owner Umamaheshwari by power Agent Yuvaraj Vs Sakthivel	K.Shanmugam	16-02-2021	05-04-2021
	The Principal District Judge	Namakkal	COS 5/2021	Muthu Poultry Agencies by its Managing Partner Thiyagarajan by Power Agent Tamilselvan Vs Tamilselvi	Shanmugam.K(P),	22-03-2021	09-06-2021
	The Principal District Judge	Namakkal	COS 6/2021	Kalai Traders by its Owner RRamakandhan Vs Gugan feets and Poultry pvt ltd by its Manager	Shanmugam.K(P),	22-03-2021	09-06-2021
	The Principal District Judge	Namakkal	COS 7/2021	Union Bank of India rep by its Power of attorney agent and Branch Mamanger Vs JMFurniture and 2 others	Madhanmohan.A(P),	29-03-2021	11-06-2021
	The Principal District Judge	Namakkal	COS 8/2021	Union Bank of India rep by its Power of attorney agent and Branch Mamanger Vs JMFurniture and 2 others	Madhanmohan.A(P),	29-03-2021	14-06-2021
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	OS 71/18	Subaithabegam Vs Balasubramanian	M.Jeyanthan	28.04.2018	15.04.2021
	The Principal District Court	Pudukkottai	OS 43/20	Canara Bank, Pudukkottai Branch VS K.Rajendran	S.Dhananjeya Ramachandran	10.06.2020	05.04.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Court	Pudukkottai	OS 1/2020	Allahabad Bank VS VKM Fiber Industry and others	D.Dhanapal	02.01.2020	28.04.2021
	The Principal District Court	Pudukkottai	OS 5/21	Canara Bank, Pudukkottai Branch Vs Tmt.T.Shanthi and 1 another	S. Dhananjaya Ramachandran	21.1.2021	27.04.2021
	The Principal District Court	Pudukkottai	OS 34/18	S.Sultan Mohaiyadeen VS M.Mohammed Frook	G.Ramalingm	22.06.2018	09.06.2021
	The Principal District Court	Pudukkottai	OS 64/18	i) Gulgarini ii) Abdul Rahman Vs Rahamath Nisa and 8 others	K.Anbazhahan	07.09.2018	06.04.2021
	The Principal District Court	Pudukkottai	OS 08/21	Canara Bank Thirumayam Vs Suresh	P.N.Satagopan	1.2.2021	20.04.2021
	The Principal District Court	Pudukkottai	OS No. 134/2019	The Branch manager, Oriental Bank of Commerce Vs K.Durairaj and four others	V.Kasirajan	18.12.2019	15.04.2021
	The Principal District Court	Pudukkottai	OS 36/21	Canara Bank Thirumayam Vs U.Palanichamy	M.Veerappan	1.03.2021	09.04.2021
	The Principal District Court	Pudukkottai	OS 37/21	Canara Bank Thirumayam Vs K.Chellaiah	M.Veerappan	1.03.2021	07.04.2021
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	87/19	Petitioner name: Shri Amsapriya Store (Through Proprietor S. Sudhakar) Respondent Name : 1) T.Gurusamy Nadar and Sons Maligai, Rep. by Managing Partener G.Vijayakumar Babu and another 2) G. Vijayakumar Babu	Amarnathbabau.R.N.S/Anbur aj.A	13.11.2019	04.03.2021 19.03.2021
	Principal District Court, Theni	Theni	87/20	Petitioner name: Theni Guru Krishna Textiles Mills (p) Ltd, Rep. by its Managing Director T.K. Ponraj Respondents name: 1) M/s. Vel Textile, Rep. by its Managing Partner Kalai	Guru.Rathakrishnan.G	29.06.2020	12.03.2021 29.03.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				2) Kalai 3) M/s Dharshin Fabriks, Rep. by its Properitor Jeyapaul			
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	Principal District Judge	Puducherry	OS 134/2019	M/s. Grace Infrastructure P. Ltd Vs M/s. UltramaxHydrojet Pvt. Limited	Mr. Rajaprakash Vs Senthil Narayanan	21.06.2019	02.03.2021 25.03.2021
	Principal District Judge	Puducherry	O.S.242/2019	M/s. Strides Pharma Science Ltd Rep. by its sr. Manager A. Maria Francis Xavier Vs Mr. K. Sudharsan The proprietor, M/s Trust India Pondicherry	Mr. L. Sathish	05.12.2019	06.03.2021 16.03.2021 30.03.2021
	Principal District Judge	Puducherry	O.S.83/2020	M/s. Prashanth Properties Pvt. Ltd., Rep. by its M.D., Premraja Vs 1) Om Ganeshaya Food and Beverages Pvt. Ltd., Rep. by its Director, SumitShital 2) Shreem Food and Beverages rp by Partner Mrs. ShreedeviChandrasekaran	Mr. L. Sathish Vs Mr. P. Natarajan	08.07.2020	04.03.2021 09.03.2021 18.03.2021 30.03.2021
	Principal District Judge	Puducherry	O.S.168/2020	Rahul Industires rep. by its Proprietrix, M. Jeyashree R.S. No.37/1, Plot No.1,2,8 and 9, Perungalore Road, Thanathumedu Village, Singirikudi Post, Puducherry Vs Fidelity Contracts and Services Pvt. Ltd., rep. by its Vice President, Prasad No.9, Goplal Krishnan St., Parthasarathipuram, T.Nagar, Chennai	Mr.K. Ranganathan	24.11.2020	05.03.2021
	Principal District Judge	Puducherry	O.S.171/2020	1) Subetha Begum rep by its power of attorney Karthikvijayraj	Mr.P. Jesus Moris Ravi	04.12.2020	01.03.2021 08.03.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				<p>No.2, Kalaivanar St., VOC Nagar, Muthialpet, Pondicherry. &No.149, Annammal 2nd st., Thiruverkadu Co-Operative Nagar, Thiruverkadu, Chennai</p> <p>2) ZareenBagum rep by Power of Attorney KarthikVijayaraj</p> <p>No.2, Kalaivanar St., VOC Nagar, Muthialpet, Pondicherry& No.149, Annammal 2nd st., Thiruverkadu Co-Operative Nagar, Thiruverkadu, Chennai</p> <p>Vs</p> <p>1) BashereyaBevi Address - 2-D, Big St., Nellikuppam, Cuddalore 607 105</p> <p>2) Haji Ali 2-D, Big St., Nellikuppam, Cuddalore 607 105</p> <p>3) Mohammed Zahir 2-D, Big St., Nellikuppam, Cuddalore 607 105</p> <p>4) MouhamadSaly Door No.7, Gajiyar St., Puducherry - 605 001</p> <p>5) MohamadShahulHameed Door No.7, GajiyarSt., Puducherry</p> <p>6) Shamshia Door No.7, Gajiyar St., Puducherry</p>			11.03.2021
	Principal District Judge	Puducherry	Ar.o.p.61/2016	<p>1) Rajarajan No.92-93, Vinayagar St., Dr. MGR Nagar, Mudaliarpet, Puducherry - 605 004</p> <p>2) GomathyRajarajan No.92-93, Vinayagar St., Dr. MGR Nagar, Mudaliarpet, Puducherry - 605 004</p> <p>Vs</p> <p>India Infoline Finance Ltd Registered office at IIFL House, Sun Infotech Park, Road no.16V, Plot No.B-23, MIDC, Thane Industrial Area, Wagle Estate, Thane - 400 604 and its Corporate Office at IIFL Center, Opp. Trade Tower, 5th Floor, B Wing, Kamala Mills Compound, SenapatiBapat</p>	<p>Mr. D. Sukumar Vs Mr. R. Soupramanian</p>	21.06.2016	12.03.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Principal District Judge	Puducherry	Ar.o.p.91/2016	M/s. Pondicherry Port Ltd., Rep. by its Authorised Rep and Power Agent, Om Prakash Sharma No.285, 2nd Floor, IP Colony, Sector 30-33, Faridabad, Haryana - 121 001 Vs 1) The Secretary (Port), Govt. of Puducherry Chief Secretariat, Goubert Enclave, Puducherry - 605 001 2) Justice D.P. Wadhwa, Judge Retd., Supreme Court of India C-25, Panchsheel Enclave, New Delhi - 110 017 3) Justice DoraiswamyRaju, Judge Retd., Supreme Court of India New No.20, Old No.39, Puram Prakasa Road, Balaji Nagar, Royapettah, Chennai - 600 014 4) Justice I.P. Vasishth, Judge Retd., Allahabad High Court 385, Sector 16-A, Faridabad	Mr. Maruthupandian Vs Mr. Vinothkumar	20.10.2016	19.04.2021
	Principal District Judge	Puducherry	Ar.op.15/2017	Rajendra Kumar No.60,30, Mariamman Koil Street, Thattanchavady, Villianur, Puducherry-110 Vs M/s Cholamandalam Investments and Finance Co. Ltd (Formerly known as Cholamandalam DBS Finance Ltd) Dare House, No.2, NSC Bose road, Parrys, Chennai-1	Mr. Praveenkumar Vs Mr.Santhoshkumar	21.02.2017	09.03.2021 25.03.2021
	Principal District Judge	Puducherry	Ar.op.17/2017	1) Sethuraman No.10, Subramaniasami Koil St., Lawspet, Puducherry - 605 008 2) Vasantha No.10, Subramaniasami Koil St., Lawspet, Puducherry - 605 008 Vs Indo Asia Finance Ltd., Chennai No.15, New Giri Road, T Nagar, Chennai - 600 017	Mr. K. Ravikumar Vs Mr. Savariram	27.02.2017	11.03.2021 26.03.2021
	Principal District Judge	Puducherry	Ar.o.p.18/2017	1) Sethuraman No.10, Subramaniasami Koil St., Lawspet, Puducherry - 605 008 2) Vasantha	Mr. K. Ravikumar Vs Mr. Savariram	27.02.2017	18.03.2021

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List of cases in which Case Management Hearing was held during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				No.10, SubramaniasamiKoil St., Lawspet, Puducherry - 605 008 Vs Indo Asia Finance Ltd., Chennai Address - No.15, New Giri Road, T Nagar, Chennai - 600 017			
	Principal District Judge	Puducherry	Ar.op.24/2018	RahmanSettu No.21, 11th Cross, G.N. Palayam, Arumparthapuram, Villianur Commune, Puducherry - 605 110 Vs 1) M/s. Challani Finance, Rep. by its Manager and Powe of Attorney, Kannan No.36, Veerappan St., Sowcarpet, Chennai - 79 2) BasheerAhamed No.39, 1st Floor, 1st Cross, Thiruvalluvar St., Jagaraj Nagar, Ramakrishna School Road, 3d Cross St., Karuvadikuppam, Puducherry - 8	Mr. Vee. Ganapathy Vs Mr.P. Luprakasam	28.03.2018	25.03.2021
	District Judge, Karaikal	Puducherry	ARBOP.2/2020	K.Venkadesawaran vs Shriram City Union Finance Ltd.,	Thirumalvalavan	18.02.2020	11.03.2021
	District Judge, Karaikal	Puducherry	ARBOP.3/2020	Boopathy vs Shriram City Union Finance Ltd.,	Thirumalvalavan	18.02.2020	12.03.2021
	District Judge, Karaikal	Puducherry	ARBOP.4/2017	Muthulakshmi vs Shriram City Union Finance Ltd.,	Thirumalvalavan	23.10.2017	01.03.2021 22.03.2021
	District Judge, Karaikal	Puducherry	EP.55/2018	Shriram City Union Finance Ltd., vs Sathyakala	SenthilRagavan vs Ahamed Ansari	26.10.2018	26.03.2021
	District Judge, Karaikal	Puducherry	EP.18/2019	Shriram City Union Finance Ltd., vs Venmani and others	SenthilRagavan vs Muthukrishnan	15.03.2019	22.03.2021
	District Judge, Karaikal	Puducherry	EP.6/2020	Shriram City Union Finance Ltd., vs Raman and others	SenthilRagavan	09.01.2020	05.03.2021
	District Judge, Karaikal	Puducherry	EP.61/2020	Lakshmi Vilas Bank, Karaikal vs	A.Veerapandian	14.09.2020	19.03.2021

Form 5**List of cases in which Case Management Hearing was held during the month of March 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				K.R.Kumaran			
	District Judge, Karaikal	Puducherry	EP.4/2021	Shriram City Union Finance Ltd., vs SubashChandran	SenthilRagavan	03.12.2020	11.03.2021 23.03.2021

**MARCH 2021
SUBORDINATE COURTS**

Form 6

Contested commercial cases disposed during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 1/19	Bramanath Subramanian, Rep. by his Specific Power of Attorney, Mr. Chidambaram. Plaintiff -VS- S.A. Chandrasekaran, Proprietor of M/s. Green Signal Defendant	AL. Gandhimathi	04.12.2019	Yes	08.03.2021	460	Decreed with proportionate costs	--	--	Sec.2(1)(c)(i), 3 & First Provision of Section 7 of the Commercial Courts Act, 2015
	Principal Judge's Court	Chennai	COS 6/20	Punjab National Bank Erstwhile Oriental Bank of Commerce, No.769, Ground Floor, Spencer Plaza, Anna Salai, Chennai – 600 002. Represented by its Power of Attorney Agent, Assistant Manager, Mr. S. Dhayalan --- Plaintiff --vs-- 1. M/s. General Engineering Components,	M/s. Anand Jain (Plaintiff)	06.10.2020	Yes	23.03.2021	168	Dismissed as settled out of Court	--	--	Sec.2(1)(c)(i), 3 & First Provision of Section 7 of the Commercial Courts Act, 2015

Form 6

Contested commercial cases disposed during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
33	Principal District Judge	Puducherry	Ar.op. 23/2019	Union of India rep. by EE, PWD, Government of Puducherry office at Public works Department,Puducherry Vs R. Natarajan, Public Works Department Contractor, No. 45, Thiagaraja Street,	Mr.N. Nakkeeran Vs Mr.D. Soundararajan	12.06.19	No	02.03.21	630	Contested	-	-	34(1) of Arbitration and Conciliation Act, 1996

Form 6

Contested commercial cases disposed during the month of March 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				Puducherry									
	Principal District Judge	Puducherry	Ar.op .45/2019	Union of India rep by Chief Secretary, Government of Puducherry Vs M/s N.R. Construction, No.20, Maducarai Road, Madagadipet and Post, Puducherry.	Mr.N. Nakkeeran Vs Mr.D. Soundararajan	12.09.19	No	02.03.21	538	Contested	-	-	34(1) of Arbitration and Conciliation Act, 1996
	Principal District Judge	Puducherry	Ar.op.07/2020	The Excutive Engineer, Buildings and Roads (South) Division, Public Works Department, Government of Puducherry Vs C. Baskaran, No.30, Jawahar Nagar, Puducherry	Mr.N. Nakkeeran Vs Mr.D. Soundararajan	03.02.20	No	02.03.21	394	Contested	-	-	34(1) of Arbitration and Conciliation Act, 1996

**MARCH 2021
SUBORDINATE COURTS**

Form 7						
Summary of Commercial Cases during the month of March 2021						
Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Principal District Court	Ariyalur	0	0	0	0
		Ariyalur Total	0	0	0	0
2	Principal Judge's Court	Chennai	9	2	2	9
		Chennai Total	9	2	2	9
3	Prl. District Court, CBE.	Coimbatore	176	22	3	195
	I Addl. District Court, CBE	Coimbatore	10	0	0	10
	III Addl. Dist. Court, CBE	Coimbatore	26	0	0	26
	IV Addl. Dist. Court, CBE	Coimbatore	35	0	0	35
	V Addl. Dist. Court, CBE	Coimbatore	34	0	0	34
		Coimbatore Total	281	22	3	300
4	Principal District and Sessions Court, Cuddalore	Cuddalore	8	0	0	8
	All other Courts	Cuddalore	0	0	0	0
		Cuddalore Total	8	0	0	8
5	Principal District Court, Dharmapuri.	Dharmapuri	11	0	0	11
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	0	0	0	0
		Dharmapuri Total	11	0	0	11
6	Principal District Court, Dindigul	Dindigul	72	4	0	76
		Dindigul Total	72	4	0	76
7	Principal District Court, Erode	Erode	32	0	0	32
	I Additional District Court, Erode	Erode	1	0	0	1
	Principal Subordinate Court, Erode	Erode	19	0	0	19
	I Additional Subordinate Court, Erode	Erode	16	0	0	16
	II Additional Subordinate Court, Erode	Erode	4	0	0	4

Form 7

Summary of Commercial Cases during the month of March 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	Sub Court, Gobichettipalayam	Erode	1	0	0	1
		Erode Total	73	0	0	73
8	Principal District Court, Chengalpattu	Kancheepuram	43	2	0	45
		Kancheepuram Total	43	2	0	45
9	Principal District Court	Kanniya Kumari	41	2	0	43
		Kanniya Kumari Total	41	2	0	43
10	Principal District Court	Karur	5	0	0	5
		Karur Total	5	0	0	5
11	Principal District Court, Krishnagiri	Krishnagiri	3	0	0	3
	Additional District Court, Krishnagiri	Krishnagiri	1	0	0	1
	Additional District Court, Hosur.	Krishnagiri	40	0	0	40
		Krishnagiri Total	44	0	0	44
12	Prl. Dist. & Sessions Court	Madurai	70	11	3	78
	I Addl. Dist. & Sessions Court	Madurai	2	0	1	1
	I Addl. Sub Court	Madurai	3	0	0	3
	II Addl. Sub Court	Madurai	2	0	0	2
		Madurai Total	77	11	4	84
13	District Court, Nagapattinam	Nagapattinam	0	0	0	0
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	0	0	0	0
	Additional District Court, Mayiladuthurai	Nagapattinam	0	0	0	0
	Sub Court, Nagapattinam	Nagapattinam	0	0	0	0
	Principal Sub Court, Mayiladuthurai	Nagapattinam	0	0	0	0
	Additional Sub Court, Mayiladuthurai	Nagapattinam	0	0	0	0
		Nagapattinam Total	0	0	0	0
14	The Principal District Judge	Namakkal	54	5	1	58

Form 7

Summary of Commercial Cases during the month of March 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
		Namakkal Total	54	5	1	58
15	District Court Udhagamandalam, Nilgiris	Nilgiris	2	0	0	2
	District Court Udhagamandalam, Nilgiris	Nilgiris	1	0	0	1
		Nilgiris Total	3	0	0	3
16	Principal District Court	Perambalur	0	0	0	0
	Mahila Court	Perambalur	0	0	0	0
	Sub Court	Perambalur	0	0	0	0
		Perambalur Total	0	0	0	0
17	The Principal District Court	Pudukottai	67	11	0	78
		Pudukottai Total	67	11*	0	78
18	Principal District Court	Ramanathapuram	1	0	0	1
		Ramanathapuram Total	1	0	0	1
19	Principal District Court, Salem.	Salem	100	18	6	112
		Salem Total	100	18	6	112
20	Principal District and Sessions Court	Sivagangai	0	0	0	0
		Sivagangai Total	0	0	0	0
21	Prl. District Court	Thanjavur	61	6	0	67
	III Additional District Judge, Pattukkottai.	Thanjavur	2	0	0	2
		Thanjavur Total	63	6	0	69
22	Principal District Court	Theni	2	0	0	2
		Theni Total	2	0	0	2
23	Principal District Court, Thoothukudi	Thoothukudi	32	2	0	34
		Thoothukudi Total	32	2	0	34
24	Principal District Court	Tiruchirappalli	22	3	0	25
	II Additional District Court	Tiruchirappalli	0	0	0	0
		Tiruchirappalli Total	22	3	0	25
25	Principal District Court	Tirunelveli	12	2	0	14
		Tirunelveli Total	12**	2	0	14
26	Principal District Court, Tiruppur	Tiruppur	25	4	0	29

Form 7

Summary of Commercial Cases during the month of March 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	I Additional District Court, Tiruppur	Tiruppur	52	0	0	52
	II Additional District Court, Tiruppur	Tiruppur	21	0	0	21
	Principal Sub Court, Tiruppur	Tiruppur	95	0	0	95
	Additional Sub Court, Tiruppur	Tiruppur	74	0	0	74
	Sub Court, Udumalpet	Tiruppur	8	0	0	8
	Sub Court, Avinashi	Tiruppur	13	0	0	13
		Tiruppur Total	288	4	0	292
27	Principal District Court, Tiruvallur	Tiruvallur	17	7	0	24
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	12	0	0	12
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	13	0	0	13
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	4	0	0	4
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	4	0	0	4
	The Sub Court, Tiruvallur.	Tiruvallur	23	0	0	23
	The Sub Court, Poonamallee.	Tiruvallur	1	0	0	1
	The Sub Court, Tiruttani.	Tiruvallur	59	0	0	59
		Tiruvallur Total	133	7	0	140
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	7	0	0	7
	Additional District Court (FTC), Arni	Tiruvannamalai	0	0	0	0
		Tiruvannamalai Total	7	0	0	7
29	Principal District Court	Tiruvarur	6	0	0	6
		Tiruvarur Total	6	0	0	6
30	Principal District Court, Vellore	Vellore	19	1	0	20
	II Additional District Court, Ranipet	Vellore	2	0	0	2
		Vellore Total	21	1	0	22
31	Principal District Court	Villupuram	0	0	0	0

Form 7

Summary of Commercial Cases during the month of March 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
		Villupuram Total	0	0	0	0
32	Principal District Court, Srivilliputtur	Virudhunagar	26	0	0	26
	Sub Court, Sivakasi	Virudhunagar	35	0	0	35
		Virudhunagar Total	61	0	0	61
		Tamil Nadu Total	1536	102	16	1622
33	PDJ	Puducherry	8***	12	3	17
	DISTRICT JUDGE, KARAİKAL	Puducherry	11	11	2	20
		Puducherry Total	19	23	5	37
		Grand Total	1555	125	21	1659

Pudukkottai *	Note: * In the G.O.No.500 in Home (Courts II) Department dated: 28.06.2016, the Principal District Court, Pudukkottai is designated as Special Court for Commercial cases and as per the direction of the Principal District Judge, Pudukkottai 8 cases received from ASJ were transferred to PDJ Court.
Tirunelveli**	On physical verification of Original Suits only 14 cases are pending as on 31.03.2021 relating to Commercial dispute
Puducherry***	*Note: As per G.O.Ms. No.32/2020 – LD dated 28.12.2020 and 29.12.2020 & G.O.Ms. No.33/2020 – LD dated 28.12.2020 and 29.12.2020 the Government of Pondicherry has constituted commercial court in Karaikal District of this U.T of Puducherry, in respect of all the commercial disputes arising within the territorial jurisdiction of Karaikal. Hence, O.S.166/2020, Ar.O.P.31,32,33,34,35,49,50,51 and 52 of 2020 (10 cases) are transferred to Commercial Court, Karaikal (DJ, Karaikal), Hence Opening Balance= 8.